



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.09.2023

NOTICE

Please take notice that the following matters adjourned on 11.09.2023 in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 982 of 2021 & I.A. No. 3781-3782 of 2022 & 1727, 1840 of 2023 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	11.09.2023	06.11.2023
2.	Comp. App. (AT) (Ins) No. 983 of 2021 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With	11.09.2023	06.11.2023
3.	Comp. App. (AT) (Ins) No. 984 of 2021 & I.A. No. 1725 of 2023 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With	11.09.2023	06.11.2023

4.	Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022 & 885 of 2023 (PH)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	11.09.2023	06.11.2023
5.	Comp. App. (AT) (Ins) No. 1063 of 2021 & I.A. No. 1426, 2947 of 2022 (PH)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	11.09.2023	06.11.2023
6.	Comp. App. (AT) (Ins) No. 66 of 2022 (PH)	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.	11.09.2023	06.11.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar